

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-61(PB)/2017  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY:


Mjunction Services Ltd.

V/s

Bhushan Power & Steels Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of insolvency and Bankruptcy Code 2016

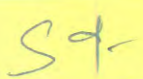
**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**


1.	RAJEEV KUMAR, Adv. (For Agarwal Law Associates)	Adv.	for corp. debtor	
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**ORDER**

Learned Counsel for the petitioner is present. On behalf of the Corporate Debtor Learned Counsel appearing represents that claim made in the Petition has been fully paid to the Operational Creditor. However, Learned Counsel appearing on behalf of the Operational Creditor seeks some time to get necessary instructions about the receipt of the payment. In view the same, matter is adjourned to 21.04.2017.

Post the matter on 21.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)